

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/343/KOB/2023 in CP(IB)/33/KOB/2021
SECTION	SEC 60(5) IBC R/W NCLT RULE 11
NAME OF PARTIES	JOSSY STEEPHEN KATTUR (RP) IN THE MATTER OF KERALA CHAMBER OF COMMERCE AND INDUSTRIES V/S PHOENIX ARC PRIVATE LIMITED & 2 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL M V
RESPONDENTS ADVOCATE/ PROFESSIONAL	SARAF AND PARTNERS

Office
Notes

14 FEB 2024

O R D E R

IA(IBC)/343/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Akhil Suresh appears along with Learned RP, Mr. Jossy Steephen Kattur. Respondent, Phoenix Arc Private Limited is represented by Learned Counsel, Mr. Suresh Dutt Dobhal.

Matter heard for a considerable time and **reserved for orders**. Parties are at liberty to file written note of submissions within a period of 10 days.

IA(IBC)/228/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Sumesh Dhawan appears on behalf of the Resolution Applicant. Learned Counsel, Mr. Akhil Suresh appears along with Learned RP, Mr. Jossy Steephen Kattur.

List this matter for further consideration on **28.02.2024**.

(2)

IA(IBC)/249/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Sumesh Dhawan appears on behalf of the Resolution Applicant. Learned Counsel, Mr. Akhil Suresh appears along with Learned RP, Mr. Jossy Steephen Kattur.

List this matter for further consideration on **28.02.2024**.

IA(IBC)/310/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Suresh Dutt Dobhal appears on behalf of the Applicant. Learned Counsel, Mr. Akhil Suresh appears along with Learned RP, Mr. Jossy Steephen Kattur.

List this matter for further consideration on **26.02.2024**.

IA(IBC)/258/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Vinod P V appears along with erstwhile RP, Mr. K Parameswaran Nair. Learned Counsel, Mr. Akhil Suresh appears along with Learned RP, Mr. Jossy Steephen Kattur. Learned Counsel, Mr. Terry V James appears on behalf of R1.

List this matter for further consideration on **26.02.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**